NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Welspun Projects Ltd.

V/s.

M/s. Bul MSK Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Adv. Yogesh Bhoge Adv. for Res No. 8

We jurisperitus Mondai

MR. SAMEER PANAIT Adv. for Patitioner Lambath

NS. SARRAH KHAMBATI

ilb Ms. WADIA GHANDY & Co.

Mr. Niklu'l Rajani ilb Adv for Respondent No 7 Regidul

mls. V Deshpande & 6

Rabul D. Ook. Adv. for Respondent No 7

Regidul

ORDER MA No. 32/2017 in TCP No. 103/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- 2. With the consent of all the parties the matter is adjourned to **26.04.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 23.03.2017